

**IN THE INCOME TAX APPELLATE TRIBUNAL
AGRA BENCH 'DB', AGRA**

**Before Dr. B. R. R. Kumar, Accountant Member
&
Shri Yogesh Kumar US, Judicial member**

ITA No. 93/AGR/2022: Asstt. Year: 2017-18

M/s. Euro Safety Footwear India Pvt. Ltd., B-49/4, 59/5, 59/6, 54/2, 54/3, 54/5, EPIP, Shastripuram, Agra 282007 (APPELLANT)	Vs	The PCIT-1, Agra, UP, 282007 (RESPONDENT)
PAN No. AABCE 4157 E		

**Assessee by : None
Revenue by : Shri Surendra Pal, CIT(DR)**

Date of Hearing: 09.11.2023	Date of Pronouncement: 09.11.2023
------------------------------------	--

ORDER

Per Dr. B. R. R. Kumar, JM:-

The present appeal has been filed by the assessee against the order of Id. PCIT-1, Agra dated 31.03.2022.

2. The assessee has submitted an application withdrawing the appeal filed on 04.11.2023. The Ld. DR has not objected to the withdrawal, and the appeal of the assessee is dismissed as withdrawn.

3. In the result, the appeal of the assessee is dismissed.

Order pronounced in the open court on 09/11/2023.

**Sd/
(YOGESH KUMAR US)
JUDICIAL MEMBER**

**Sd/-
(DR.B.R.R. KUMAR)
ACCOUNTANT MEMBER**

Delhi; Dated 09/11/2023

NV

Copy of the Order forwarded to :

1. The Appellant
2. The Respondent.
3. The CIT(A),
4. CIT
5. DR, ITAT,
6. Guard file.

//True Copy//

BY ORDER,

(Asstt. Registrar)
ITAT, Delhi